

1	2	3	4
Theft	8633	9499	10% increase
TOTAL :	1046	968	7.46% decline
Heinous			
Total IPC	24089	23365	3.01% decline

(b) and (c) The requisite Information is given below:

Crime-Head	April, 2009		
	Cases reported	Cases worked out	Person arrested
Burglary	12	3	5
House theft	13	1	1
Motor Vehicle theft	38	6	8
Pick pocketing	2	0	0
Shop Theft	3	0	0
Motor Vehicle accessory theft	3	0	0
Theft by servant	2	2	2
Other theft	13	0	0

(d) No action has been proposed to be taken as no laxity was found on the part of any police officer.

Root cause of Naxal Menace

1248. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the root cause of the menace created by Naxalities and Maoists in twelve States, threatening civil life in 120 districts out of 630 in the country;

(b) if so, whether Government ever tried to have dialogue with their leaders;

(c) whether Government is aware that they have influenced certain sections of people who suffer from poverty which is the root cause of the malady; and

(d) if so, what steps are being taken to remove the root cause?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) The naxalites exploit the real or perceived grievances of the people relating to inadequacies of administration, unemployment and lack of development, to generate anti-government feelings and to mobilize them in their favour.

State Governments have, from time to time, appealed to the Left Wing Extremists to abjure violence and hold talks with the Government on any issues that are of concern to them. Central

Government does not have any information whether any State Government is now engaged in any talks with the Left Wing Extremists. As far as the Central Government is concerned, it will welcome such talks between State Governments and Left Wing Extremists provided Left Wing Extremists abjure violence and give up their so-called "armed struggle". There is no proposal for the Central Government to hold talks directly with the Left Wing Extremists. The State Governments have been taking effective measures to address the basic issues. The Central Government closely monitors the situation and supplements the efforts and resources of the State Governments in a variety of ways. These, *inter alia*, include measures to educate the youth about the damage caused by the naxalites to social, educational and economic infrastructure in these areas. Efforts of concerned Central Ministries and departments are also being co-ordinated to ensure focused implementation of educational, employment generating and other developmental schemes.

The approach of the Government is to deal with naxalite activities in a holistic manner, in the arenas of security, development administration and public perception.

Kashmiri Pandits uprooted from J and K

1249. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that three lakh Kashmiri Pandits have been ruthlessly uprooted from their native soil in 1990, and since then, they have been languishing as refugees in Delhi and elsewhere for no fault of their own;

(b) whether Government has taken any steps to send them back safely to their native places in the Kashmir Valley;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) There are 57,981 registered families of Kashmiri migrants putting up in Jammu, Delhi and other States. Of these, about 5000 families are residing in various camps in Jammu and 13 families are staying in camps in Delhi.

(b) to (d) For facilitating the return of migrants who are willing to return to the Valley, the Central Government approved the construction of 200 flats at Sheikpora in Budgam district. The Shrine in Mattan and Kheer Bhavani has been developed into two model clusters containing temporary shelters for Kashmiri migrants where they could be settled temporarily till such time they can repair their existing residential houses. The State Government has constructed 18 flats at Mattan and 100 one-room tenements at Kheer Bhavani. A Package of Rs.1618.40 crore for return and rehabilitation of Kashmiri migrants to the Valley has been announced on 25.4.08 and an initial amount of Rs.8.35 crore has been released. The package provides for, provision of assistance for repair/renovation and damaged houses, transit accommodation, continuance of cash and rations relief, students'